

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **22th January 2019**)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Original Application No.330/00048 of 2019
(U/S 19, Administrative Tribunal Act, 1985)

Mahesh Chand Kain, a/a 62, son of Diwan Singh, retired B.S.N.L. T.T. Kosi Kala, Mathura, resident of House No. 256, Naulakkha Sadar Bazar, Agra.

..... **Applicant**

By Advocate: Shri Lalit Kumar Shukla

Versus

1. Union of India through its Secretary, Ministry of Telecom, New Delhi.
2. General Manager/Assistant General Manager, Admin 1, Section Corporate Office, Bharat Sanchar Bhawan, New Delhi.
3. Chief General Manager/General Manager, Bharat Door Sanchar Nigam Ltd., Mathura.
4. Account Officer (Cash/Claim) office of Chief General Manager, T.D. B.S.N.L. Mathura.

..... **Respondents**

By Advocate: Shri D.S. Shukla

ORDER

Heard Shri Vidit Khanna proxy counsel for Shri Lalit Kumar Sharma counsel for the applicant and Shri D.S. Shukla counsel for the respondents.

2. At the very out set, learned counsel for the applicant submitted that his grievance might be redressed, in case a direction is given to the respondent No. 4 to consider and take a decision on the representation dated 22.05.2018 (Annexure A-4) by a reasoned and speaking order within a specified period of time.

3. Learned counsel for the respondents has no objection if such a direction is given.

4. In view of the submissions of counsel for the parties, I feel that no useful purpose will be served in keeping this OA pending. Accordingly, the OA is disposed of with the direction to the respondent No. 4 to dispose of the representation dated 22.05.2018 (Annexure A-4), preferred by the applicant within a period of three months from the date of receipt of certified copy of this order by passing a reasoned and speaking order. The decision so taken be communicated to the applicant.

4. It is made clear that we have not entered into the merits of the case. No order as to costs.

(RAKESH SAGAR JAIN)
Member (J)

Manish/-